

BUSINESS ADVISORY COMMITTEE

THIRTY-FIRST REPORT

(*Second Lok Sabha*)

The Business Advisory Committee held a sitting on Monday, the 17th November, 1958.

2. The Committee recommend the allocation of time to the following items of legislative and other Business as shown against each item :—

(1) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958 2½ hours.

(2) The Indian Electricity (Amendment) Bill, 1958.
(For reference to Joint Committee of the Houses). 5 hours.

(3) Discussion on the statement made by the Finance Minister in Lok Sabha on the 25th August, 1958 regarding the Investment policy of the Life Insurance Corporation of India. 5 hours.

(4) No-Day-Yet-Named Motion to be moved by Shri Harish Chandra Mathur *re*: Fourth Annual Report of the Organisation and Methods Division for the year 1957-58. 2½ hours.

(5) No-Day-Yet-Named Motion to be moved by Shri Harish Chandra Mathur *re*: Annual Report of the National Small Industries Corporation Private Limited, 1956-57, along with the Audited Accounts of the Corporation. 2½ hours.

(6) No-Day-Yet-Named Motion to be moved by Shri Braj Raj Singh and Shri Naushir Bharucha *re*: the matter of extent of Parliamentary control exercised over the affairs of statutory bodies. 2½ hours.

(7) No-Day-Yet-Named Motion to be moved by Shri Braj Raj Singh and Shri Bhakt Darshan *re*: Annual Report of the Registrar of Newspapers for India for the year 1957. 2 hours.

(8) No-Day-Yet-Named Motion to be moved by Shri Nath Pai and Shri Naushir Bharucha *re*: Annual Report of the Hindusthan Steel Private Ltd., 1956-57. 2½ hours.

- (9) No-Day-Yet-Named Motion to be moved by Shrimati Ila Palchoudhuri *re*: statement laid on the Table of the House by the Minister of Irrigation and Power on the 26th August, 1958 *re*: absorption of the surplus personnel of the Damodar Valley Corporation. 1 hour.
- (10) No-Day-Yet-Named Motion to be moved by Shri Ram Krishan and Shri Naushir Bharucha *re*: Annual Report on the working and administration of the Companies Act, 1956 for the year ended 31st March, 1957. 2½ hours.
- (11) No-Day-Yet-Named Motion to be moved by Shri Tridib Kumar Chaudhuri *re*: statement laid on the Table of the House by the Minister of Irrigation and Power on the 2nd September, 1958, regarding Ganga Barrage Project. 2½ hours.
- (12) Discussion under Rule 193 to be raised by Pandit Dwarika Nath Tewari and others *re*: late running of trains 2½ hours.
- (13) Discussion under Rule 193 to be raised by Dr. Ram Subhag Singh *re*: Closure of Banaras Hindu University. 2½ hours
- (14) Discussion on a motion to be brought by Government regarding Report of the Textile Enquiry Committee. 4 hours.

NEW DELHI;

M. ANANTHASAYANAM AYYANGAR,

The 17th November, 1958.

Speaker.